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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.807/252/HDB/2018
NAME OF THE COMPANY	Deva Health Pvt Ltd
NAME OF THE PETITIONER(S)	Deva Health Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Sru. Preethi	Adv	9966775292	A
A. Sandhya Lami	Adv	9966775292	A-

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	TSuj

ORDER

Counsel for Petitioner Company is present. Ms. Sindhu, representing Mr. Sujan Kumar Reddy, CGSC for RoC is also present.

She requested time for filing balance sheets as on 31.03.2017.

List it on 18.09.2018.

  
Member(Judl)